(b) to (d) The Directorate General of Civil Aviation (DGCA) has issued Civil Aviation Requirements (CAR) Section 3, Series X, Part I on the Operation of Civil Remotely Piloted Aircraft System (RPAS) (commonly known as drones) which became effective from 01.12.2018. Para 13.1 of the aforesaid CAR is quoted below:–

"13.1: No drone shall be flown:-

- Within a distance of 5 km. from the perimeter of airports at Mumbai, Delhi, Chennai, Kolkata, Bengaluru and Hyderabad
- Within a distance of 3 km. from the perimeter of any civil, private or defence airports, other than those mentioned in Para 13.1(a)
- Above the Obstacle Limitation Surfaces (OLS) or Procedures for Air Navigation Services-Aircraft Operations (PANS-OPS) surfaces, whichever is lower, of an operational aerodrome, specified in Ministry of Civil Aviation (Height Restrictions for Safeguarding of Aircraft Operations) Rules, 2015 notified through Gazette of India notification GSR751(E) as amended from time to time"

Management of Indian airspace

481. SHRIMATI SHANTA CHHETRI: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the Ministry is aware that three aircrafts came alarmingly close to each other in the Delhi flight information region on December 23, 2018;

(b) whether the Ministry has given any directives to the Airports Authority of India (AAI) which manages air traffic controllers to provide details thereof; and

(c) if so, the steps proposed to make deep structural reforms to keep fliers safe and help Indian aviation reach its fiill economic potential for efficient management of Indian airspace and improve safety?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI HARDEEP SINGH PURI): (a) Yes, Sir. There was an occurrence of Breach of Standard Separation between National Airlines (USA) flight NCR840, Royal Dutch Airlines (Netherlands) flight KLM875 and Evergreen Airways (Taiwan) flight EVA061 in the Delhi Flight Information Region on 23 December, 2018.

(b) Aircraft Accident Investigation Bureau (AAIB) has classified this occurrence as Serious Incident and has instituted an investigation. Airports Authority of India (AAI) is required to report all occurrences as per the Notification guidelines/procedures contained in Rule 4 of Aircraft (Investigation of Accidents and Incidents) Rules, 2017 and Civil Aviation Requirements (CAR) Section 5, Series C Part I.

(c) The recommendations made by the AAIB on the investigation of occurrences are shared with DGCA and AAI for remedial action. Necessary steps are taken by the Government from time to time to ensure and improve safety in Indian airspace.

Increasing air services from Jodhpur airport

†482. SHRI RAM NARAIN DUDI: Will the Minister of CIVIL AVIATION be pleased to state:

(a) the quantum of completion of the expansion work of Jodhpur Airport and by when would rest of the work be completed;

(b) whether Government proposes to increase air services from Jodhpur; and

(c) whether any proposal is under consideration for the extension of current services from Jodhpur to Delhi and Mumbai, and to operate air services between Delhi and Jodhpur in the morning and evening?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI HARDEEP SINGH PURI): (a) The present status for expansion work of Jodhpur Airport is as follows:-

The physical progress of construction of new Apron and Link Taxi at Jodhpur Airport till date is 80% and the probable date of completion is 30.09.2019. Further, construction of New Passenger Terminal Building for Domestic Operations at Jodhpur Airport is still under planning.

(b) and (c) In the present schedule, Air India connects Jodhpur to Delhi and Mumbai. The existing schedule of Air India flights from and to Jodhpur is given in the Statement (*See* below). Air India plans to maintain the existing schedule. Alliance Air (A wholly owned subsidiary of Air India) has no plans to commence flights from Jodhpur to any existing new airport due to capacity constraints. The current and planned deployment of aircraft is fully committed within the operational resources. Further, Jodhpur has also been covered under Regional Connectivity Scheme.

†Original notice of the question was received in Hindi.